

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 118/MP/2013

Subject : Revision petition under section 79 (1) (c) and Section 67 (4) of the Electricity Act, 2003 read with Rule 3 (3) of the Works of Licensees Rules, 2006 seeking direction for construction of 400 kV D/C Byrinihat to Bongaigaon section of Palatana-Bongaigaon transmission line as per the approved alignment passing through the extension of the Regional Institute of Science and technology, 9th Mile Campus at Technocity, Baridua, Raid Marwet, Ri Bhoi District, Meghalaya.

Date of hearing : 24.9.2013

Coram : Shri V.S.Verma, Member
Shri M. Deena Dayalan, Member

Petitioner : North East transmission Company Limited

Respondent : Education Research and Development Foundation

Parties present : Shri M.G. Ramachandran, Advocate, NETC
Shri Kumar Mihir, Advocate, NETC
Shri Rajeev Mohan, NETC

Record of Proceedings

Learned counsel for the respondent, Education Research and Development Foundation requested for one week time to file its reply to the petition. The request was allowed by the Commission.

2. The respondent was directed to file reply to the petition by 4.10.2013 with an advance copy to the petitioner. The petitioner may file its rejoinder, if any, by 15.10.2013.

3. The petition shall be listed for hearing on 29.10.2013.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)